

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 493
TO BE ANSWERED ON 04TH FEBRUARY, 2022**

**BED STRENGTH AND INFRASTRUCTURAL FACILITIES
UNDER AYUSHMAN BHARAT YOJANA**

**493. SHRI P.V. MIDHUN REDDY:
SHRI MAGUNTA SREENIVASULU REDDY:
SHRI KURUVA GORANTLA MADHAV:
SHRI N. REDDEPPA:**

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the average bed strength and infrastructure facilities available for specialised care in all hospitals empanelled under the Ayushman Bharat scheme, State/UT-wise;

(b) the number of claims availed by poor families for COVID-19 treatment and COVID-19 related illnesses as well as the trends in all claims availed for all illnesses during COVID-19 lockdown, State/UT-wise; and

(c) the number of fraudulent claims flagged by the Central Government for the year 2021-22, State/UT-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Private hospitals under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are empanelled by States/UTs based on well-defined criteria laid down by National Health Authority (NHA). The criteria include, among others, minimum in-patient bed strength and speciality-wise infrastructure facilities including equipment. The average bed strength of hospitals empanelled under the scheme is 45.

As of 28th January 2022, approximately 8.5 Lakh hospital admissions are authorized for the treatment of COVID-19 under the scheme. State/UT-wise details are at Annexure-I.

As of 31st January 2022, the number of fraudulent transactions recorded at Empanelled Healthcare Providers in the year 2021-22 is 22,874. State/UT-wise details thereof are at Annexure-II.

Authorized hospital admissions for COVID-19 treatment FY 2020/21 to FY 2021/22

Sl No.	State/UT	FY 2020-21	FY 2021-22
1	Andaman and Nicobar Islands	6	1
2	Andhra Pradesh	87,081	1,26,345
3	Assam	519	561
4	Bihar	12	15
5	Chandigarh	1	7
6	Chhattisgarh	20,804	24,136
7	DNH and DD	1	3
8	Goa		1
9	Haryana	340	468
10	Himachal Pradesh	13	43
11	Jammu and Kashmir	1	836
12	Jharkhand	796	758
13	Karnataka	93,388	92,643
14	Kerala	25,364	1,14,531
15	Madhya Pradesh	4,769	14,346
16	Maharashtra	89,720	84,453
17	Manipur	87	701
18	Meghalaya		4,261
19	Mizoram	8	643
20	Nagaland	1	10
21	Puducherry	142	218
22	Rajasthan	1,023	22,736
23	Sikkim	3	35
24	Tamil Nadu	1,733	28,814
25	Tripura	44	12
26	Uttar Pradesh	858	1,185
27	Uttarakhand	390	2,606
28	Total	3,27,104	5,20,368

State / UT-wise list of fraudulent transactions in FY 2021-22

SI No.	State	No. of confirmed cases (as on 31 January, 2022)
1	Assam	2
2	Bihar	50
3	Chhattisgarh	6,785
4	Gujarat	16
5	Haryana	1,403
6	Himachal Pradesh	22
7	Jammu and Kashmir	1,011
8	Jharkhand	2,783
9	Kerala	904
10	Madhya Pradesh	2,627
11	Meghalaya	96
12	Mizoram	2
13	Nagaland	38
14	Puducherry	1
15	Punjab	5,487
16	Tripura	1
17	Uttarakhand	128
18	Uttar Pradesh	1,518